| Annexure-1 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 30.10.2023 | | | | | | | | | | | | | | |
| List of Secured Financial Creditors belonging to any class of Creditors | | | | | | | | | | | | | | |
| Sl No. | Name of Creditor | Details of Claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | | |
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